

12

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA No.2060/2004

New Delhi this the 6th day of September, 2005

Hon'ble Mr. V.K.Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)

1. Tajveer Singh, TTE,
S/O Shri Ram Sahai,
R/O Railway Colony,
Kota (Rajasthan).
2. J. P. Sharma, TTE,
S/O Shri Roshan Lal Sharma,
R/O Railway Colony,
Kota (Rajasthan)
3. Narayan Singh, TTE,
S/O Shri Dhan Singh,
R/O Railway Colony,
Kota (Rajasthan).

.. Applicants

(By Advocate Ms. A.Rama Devi with
Shri S.C. Gupta)

VERSUS

Union of India through :

1. The General Manager, Western Central Railway,
Railway Colony, Jabalpur.
2. The Divisional Railway Manager,
Western Railway, Railway Colony,
Kota .

h

3. Shri K.C.Sharma, HTC,
Western Central Railway,
Railway Colony, Kota.
4. Shri Rajendra Chaturvedi, HTC,
Western Central Railway,
Railway Colony, Kota.
5. Shri Nanu Ram Sharma,
Western Central Railway,
Railway Colony, Kota.
6. Shri Janardhan Mishra, TTE,
Bayana District Bharatpur,
Railway Colony, Bharatpur (Rajasthan).
7. Shri Govind Vderma, H.T.T.E.,
Bharatpur, Railway Colony,
Bharatpur (Rajasthan)
8. Shri Ramesh Chand, H.T.T.T,
Gangapur City,
Railway Colony.
9. Shri Hem Raj Meena, H.T.Gangapur City,
Railway Colony (Rajasthan).

...Respondents

(By Advocate Shri Rajinder Khatter)

O R D E R (ORAL)

(Hon'ble Mr. V.K.Majtora, Vice Chairman (A)

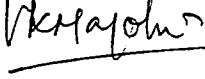
When the case was taken up for final hearing, learned counsel of the respondents raised the objection that the present application is barred by the principle of territorial jurisdiction as the impugned orders were passed by the

U

Kota Division of Railway and the applicants have not availed of opportunity of filing PT in the matter. Learned counsel of the applicants seeks and is allowed to withdraw the present OA, with liberty to present the same before an appropriate Bench. Registry is directed to return the OA to the applicant by retaining one copy of the same for purpose of record.

Issue DASTI.


(Mrs. Meera Chhibber)
Member (J)


(V.K. Majotra)
Vice Chairman (A)

6. 9. 05

sk